

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05-03-2021 AT 11.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/105(CHE)/2021  
IN  
PETITION NUMBER : IBA/307/2019  
NAME OF THE PETITIONER : Rare Asset Reconstruction Ltd  
NAME OF THE RESPONDENTS : Subrata Maity & 7 Others  
UNDER SECTION : Rule 11 of NCLT Rules, 2016 & Sec 60 (5) of IBC, 2016

**ORDER**

Learned Counsel Mr. Venkatavardhan for the Applicant is present.

The Respondents are represented by Chartered Accountant Mr. V. Venkatasivakumar and Learned Counsel Mr. M.L. Ganesh for R2 (State Bank of India).

List the matter on **18.03.2021** for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)